## LOK SABHA

Friday, December 22, 1967/Pausa 1, 1889 (Saka).

The Lok Sabha met at Eleven of the Clock. [MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

LOSS OF IRON ORE AT MADRAS PORT

\*842. SHRI PREM CHAND VERMA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that as a result of physical verification made at the Madras Port, 1,35,657 M. tonnes of iron ore worth Rs. 75 lakhs was found short;

(b) if so, whether any inquiry was instituted and the expenditure incurred on the investigation;

(c) whether any responsibility for the loss has been fixed; and

(d) the measures taken to recover the loss and how much recovery has been made upto date ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Actual shortage determined after physical verification of stocks was about 1.16 lakhs tonnes, valued at a little over Rs. 47 lakhs as on 28-6-1964.

(b) Expenditure amounting to approximately Rs. 13,000/- on usual travelling allowance etc. paid to the inspecting/visiting officers and the fee paid to the assayers for stock verification was incurred.

(c) and (d). A comprehensive enquiry made by M.M.T.C's Director indicated that these shortages had occurred on account of short loading by the suppliers. The suppliers also admitted that they were to some extent morally responsible for the shortages. The suppliers had agreed to make good the value of shortages through a certain deduction from bills payable to them for future supplies against contracts they had entered into with the Corporation, A sum of Rs. 9,44,682 49 has so far been recovered up to the end of October, 1967 : further recoveries are continuing.

Concerned officers of the M.M.T.C. have also been charge-sheeted and on the advice of the Central Vigilance Commission, one of the Commissioners for Departmental Enquiries under the Commission was appointed as the Enquiry Officer. The enquiry is in progress.

श्री प्रेम चन्द वर्माः मंत्री महोदय ने कहा है कि जो शार्टेजिज हैं उनके बारे में सप्लायर्ज ने मान लिया है कि वे पूरी करेंगे, घाटे को वे पूरा करेंगे । मेरी इत्तिला के मताबिक 73 सप्लायर थे जिन्होंने यह माल सप्लाई किया था। इनक्वायरी की गई तो केवल 39 सप्ला-यर ही मिले हैं, यह मेरी इत्तिला है । 34 सप्लायर्ज का पता ही नहीं है। बाक़ी सप्ला-यर कहां हैं इसका पता ही नहीं है । यह रिपोर्ट में दर्ज है। फिर मुझे यह भी पता चला है कि 25 पैसे फी टन के हिसाब से उन्होंने घाटा पूरा करने की बात कही है। लेकिन उसके साथ ही साथ उन्होंने दो रुपये फी टन के हिसाब से कीमत बढा दी है। 25 पैसे फी टन के हिसाब से वापसी का मत्तालिब। किया गया है और दो रुपये टन के हिसाब से कीमत बढा दी गई है। 1964 में जब कांट्रेक्ट किया गया तो कीमत 8 रुपये 67 पैसे थी और 1965 में किया गया तो कीमत 10 रुपये 67 पैसे हो गई. दस रुपये से ज्यादा हो गई । नौ लाख रुपया आप पच्चीस पैसे फी टन के हिसाब से वसूल करेंगे और दो रुपया टन के हिसाब से उन्होंने भाव को बढा दिया है। 8-75 से कीमत को बढाकर 10 रुपये और 11-75 से बढा कर 13-25 और 7 रुपये से बढा कर 8-50 हो गई है। मैं जानना चाहता हं कि क्या यह सब ठीक है ?

श्वी विनेश सिंह : कीमतें तो कुछ बढ़ी हैं। लेकिन जो माननीय सदस्य का कहना है कि कीमतें इसलिए बढ़ाई गई हैं कि घाटे को पूरा किया जा सके उसके बारे में मैंने अर्ज किया है कि सी॰ बी॰ आई॰ ने पूरी जांच की है, जिनकी जिम्मेदारी उहोंने इसमें पता लगाई है, उनके खिलाफ हम एक्शन ले रहे हैं। और जो बात उन्होंने कही है मैं उसकी फिर से जांच करवा लंगा। की प्रेम बन्ब कर्माः इसी मदास पोर्ट पर इसी केस के साथ एक पिग आयरन का केस भी हुआ है। 1476 मैट्रिक टन पिग आयरन जिसको कीमत विदेशी मुदा में 4 लाख 74 हजार रुपये या पांच लाख रुपये के करीब होती है वह कम पाया गया था। मैं जानना चाहता हूं कि क्या इसके बारे में आपने इनक्वायरी की है और क्या इस शार्टेज को कम्पनी की तरफ से पूरा करवाया गया है। यह जो पांच लाख रुपये के विदेशी एक्सचेंज, फारेन एक्सचेंज का घोटाला है उसके मुताल्लिक मेरी इत्तिला यह है कि पांच लाख रुपया उसी देश में जहां से पिग आयरन आया, यहां के अफसरों ने वहां पर बह रकम वसूल की है। इसके बारे में क्या पोजीशन है ?

श्वी दिनेश सिंह : माननीय सदस्य ने मेरे साथी से इसका जिक किया है। मुझे इसकी जांच करवानी पडेगी।

FREE TRADE ZONE AT HALDIA + \*843. SHRI S. C. SAMANTA : SHRI MAHARAJ SINGH BHARATI :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to set up a free trade zone at Haldia without awaiting the results of free trade zone recently stablished at Kandla, keeping in view the fact that unlike Kandla, Haldia has one of the most industrialised hinterland to provide skill and experience as well as raw materials for the manufacture of engineering goods for export; and

(b) if so, at what stage the matter rests at present?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) No, Sr.

(b) The question does not arise.

SHRI S. C. SAMANTA : May I know what factors were taken into consideration when Kandla was declared as a free trade zone and whether at that time there was opposition saying that first Kandla should be connected by railways and, if so, what been done in the matter? SHRI DINESH SINGH : This matter has been gone into fully in this House on several occasions. Various considerations were before the government when they had to decide this matter. It would be a long story for me to give it in the question hour just now. If you so wish, I shall send to the hon. Member a small note on this.

SHRI S. C. SAMANTA : Is it not a fact that the chamber of commerce and other business interests have demanded a free trade zone at Haldia because of the heavy exports from Haldia ?

SHRI DINESH SINGH : Yes, Sir. We had representations from certain bodies in this connection and they were all considered.

SHR1 T. M. SHETH : May I know whether any legislation for a free trade zone at Kandla is proposed to be undertaken?

SHRI DINESH SINGH : Not that I am aware of.

भी महाराज सिंह भारती : विदेशी मुद्रा का संकट हमारे सामने है। दुनिया का जो इस तरह के खुले बंदरगाह बनाने का तजुर्बा है जिसके ढारा टैक्स नहीं लगते है और सस्ती कीमत पर माल लोगों को, विदेशी लोगों को दिया जाता है और विदेशो लोग बहुत खरीद लेते हैं, वह भी आपके सामने है। में जानना चाहता हूं कि इतने दिनों तक विचार करने के बाद भी क्या उसकी कोई मुकम्मिल रूपरेखा सरकार आज तक नहीं बना पाई है?

श्वी दिनेश सिंह : जी हां, इनकी पूरी रूप-रेखा बन गई है और यहां काम भी शुरू हो गया है ।

PRODUCTION OF MILK FOOD AND PROTEIN ISOLATES

\*844. SHRI KANWAR LAL GUPTA : Will the Minister of INDUSTRIAL DEVE-LOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have decided to encourage the production of milk food and protein isolates to enrich the diet;

(b) whether it is also a fact that some foreign concerns are interested in manufacturing protein isolates from oil cakes; and